

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.1505

TO BE ANSWERED ON THE 08TH DECEMBER, 2015/ AGRAHAYANA 17, 1937 (SAKA)

INFILTRATION ALONG BORDERS

1505. SHRI KAUSHAL KISHORE:
DR. THOKCHOM MEINYA:
SHRI KESHAV PRASAD MAURYA:
SHRI MAHEISH GIRRI:
SHRI GOPAL SHETTY:
SHRI VENKATESH BABU T.G.:
SHRIMATI BIJOYA CHAKRAVARTY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of infiltration reported from different borders along with the number of infiltrators arrested and killed during each of the last three years and the current year, border-wise and State-wise;

(b) the status of fencing and construction of roads along the borders of the country;

(c) whether the fencing at borders including at Indo-Myanmar is delayed to border disputes;

(d) if so, the details thereof and the remedial measures taken by the Government in this regard; and

(e) the measures taken by the Government to check the infiltration along the borders and to expedite the work of fencing at the borders?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)

(a): The details of cases of infiltration reported, the number of infiltrators apprehended and killed during the last three years and the current year in border States, are enclosed at Annexure.

(b): The status of Fencing and Roads along International Borders is as follows:-

Borders	Fencing (in km.)		Roads (in km.)	
	Sanctioned	Completed	Sanctioned	Completed
Indo-Bangladesh	3326.14	2708.77	4379.07	3560.76
Indo-Pakistan	2071.42	1986.98	473.260	397.26
Indo-Nepal	-	-	1377.00	231.97 (Formation work)
Indo-Bhutan	-	-	313.00	-
Indo-China	-	-	3773.77	2150.86
Indo-Myanmar	10.00	4.00	-	-

(c) & (d): The border fence along the Indo-Myanmar Border is to be constructed between Border Pillar (BP) No.79-81 and there is no border dispute between India and Myanmar in this stretch. Along Indo-Bangladesh Border, some part of fence was falling in Adversely Possessed Land(APL) and demarcation of boundary in certain portion was pending since long time. However, after enactment of the Constitution(100th) Amendment Act, 2015 all the border disputes between India and Bangladesh stands resolved.

(e) In order to expedite the balance fence work along the borders, the State Governments have been requested to expedite the pending land acquisition and to resolve the local issues. Further, a Committee of Secretaries(COS) has also been constituted under the Chairmanship of Cabinet Secretary to review the fence work along Indo-Bangladesh Border. The Government has adopted a multi-pronged approach for effective domination and to check trans-border crimes including smuggling and infiltration along the International Borders of the country. The steps taken in this regard inter-alia include:

- Construction of fence, border roads, floodlights and Border Out Posts(BOPs) along the Borders.
- Effective domination of the borders by the Border Guarding Forces (BGFs) through carrying out round the clock surveillance of the borders by patrolling nakas (border ambushes) and by deploying observation posts all along the international borders of the country.
- Usages of Hi-Tech surveillance equipments along with day and night vision devices for further enhancing the border domination.
- The riverine segments of International Borders of the country are being patrolled and dominated with the help of water crafts/speed boats/floating Border Out Posts (BOPs) of Border Guarding Forces (BGFs).

ANNEXURE REFERRED IN REPLY TO LOK SABHA UNSTARRED QUESTION NO.1505 FOR ANSWER ON 08.12.2015

Border	State	2012			2013			2014			2015 (upto Oct)		
		Cases	Apprehensions	Killed	Cases	Apprehensions	Killed	Cases	Apprehension	Killed	Cases	Apprehension	Killed
Indo-Bangladesh	West Bengal	531	1028	24	1022	2815	17	896	2260	10	861	2907	17
	Assam	17	24	-	11	12	-	21	22	-	5	4	1
	Meghalaya	72	159	-	71	133	-	37	64	-	27	52	-
	Tripura	104	166	1	68	96	-	69	101	-	36	60	-
	Mizoram	3	6	-	1	1	-	4	8	-	-	-	-
	Sub-total	727	1383	25	1173	3057	17	1027	2455	10	929	3023	18
Indo-Pakistan	Jammu & Kashmir	270	9	16	292	16	39	222	4	52	92	5	37
	Punjab	35	54	12	25	30	10	23	29	14	19	21	7
	Rajasthan	16	19	2	13	13	2	10	13	-	11	14	-
	Gujarat	11	41	-	15	86	-	11	14	-	5	5	-
	Sub-total	332	123	30	345	145	51	266	60	66	127	45	44
Indo-Nepal	Uttar Pradesh	-	-	-	2	2	-	11	25	-	4	6	-
	Uttrakhand	1	1	-	-	-	-	-	-	-	1	1	-
	Bihar	2	2	-	-	-	-	2	2	-	2	2	-
	Sikkim	-	-	-	-	-	-	-	-	-	-	-	-
	West Bengal	-	-	-	1	1	-	-	-	-	3	7	-
	Sub-total	3	3		3	3	-	13	27	-	10	16	
Indo-Bhutan	NIL												

Indo-China	Uttarakhand & Himachal Pradesh		-	-	-	-	-	-	-	-	-	-	
	Jammu & Kashmir		-	-	1	3	-	-	-	-			
	Sikkim		-	-		-	-	3	8	-	--	-	
	Arunachal Pradesh	2	2	-	1	3	-	2	5	-	4	8	-
	Sub-total	2	2	-	2	6	-	5	13	-	8	8	-
Indo-Myanmar	Arunachal Pradesh	24	35	-	31	43	6	44	60	6	31	40	2
	Nagaland	30	74	-	31	69	-	25	46	-	31	67	10
	Manipur	56	104	1	31	54	4	34	61	1	35	58	5
	Mizoram	1	5	-	2	4	-		-	-	9	21	-
	Sub-total	111	218	1	95	170	10	103	167	7	106	186	17
